

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 201
Appeal No. 26/252/JPR/2023
Under Section 252 of
Companies Act, 2013

In the matter of:

Purshottam Singh & Ors.

.... Appellants

Versus

ROC & Anr.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Vishal Karnani, Adv.

For the Respondent : None appeared

ORDER

Heard Mr. Vishal Karnani, Adv. appearing on behalf of the Appellant.
None appears for the RoC, Jaipur. Response has been filed by the RoC, Jaipur.
List the matter for further consideration on 06.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 15, 2024